GOVERNMENT OF INDIA MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

RAJYA SABHA UNSTARRED QUESTION No. 1480 TO BE ANSWERED ON 08.03.2021

Annual progress report of ENVIS Centre on Control of Pollution

1480. SHRI BIKASH RANJAN

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) whether as per Central Pollution Control Board (CPCB) notification dated 9th March 2020, there are 128 sites in India which are contaminated by toxic and hazardous substances, and West Bengal led the list with 27 sites followed by Odisha at 23, if so, effective steps taken by Government to address this Contamination;
- (b) the measures taken by Government to remove and control dumping of electronic waste lying on banks of river Ramganga, Moradabad; and
- (c) reasons that the annual progress report of Environmental Information System (ENVIS) Centre on Control of Pollution (Water, Air and Noise) has not been updated after 2018-19?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE (SHRI BABUL SUPRIYO)

(a)Based on the verification and preliminary assessment carried out by State Pollution Control Boards (SPCBs)/Pollution Control Committees (PCCs), 128 sites were identified as contaminated sites in 21 States/UT in June, 2020. As per latest reports submitted by SPCBs/PCCs which include de-listing of 29 sites and addition of 13 new sites, there are 112 contaminates sites in January 2021 including 23 contaminated sites in Odisha and 1 site in West Bengal. In West Bengal, out 27 sites as in June 2020, 1 site got remediated and 25 sites got de-listed as contamination was found to be below threshold level. State-wise distribution of contaminated sites is given at **Annexure-I**.

Steps undertaken for the remediation of contaminated sites by Central/State Governments and Responsible parties areas under:

- (i) To assess the contaminated sites, Guidance document on "Assessment and Remediation of contaminated sites" and Reference document for "Identification, inspection and assessment of contaminated sites" have been prepared and issued to SPCBs/PCCs.
- (ii) Out of 112 contaminated sites, remediation works have been initiated by the Central/State governments and/or the responsible parties at 11 sites and Detailed Project Reports (DPRs) for remediation have been prepared for 17 sites.

- (b) As per the report shared by Uttar Pradesh Pollution Control Board, the electronic waste lying on banks of river Ramganga, Moradabad has been removed and shifted to Municipal Solid Waste site, Rampur, Moradabad in lined area. Regular enforcement and monitoring is done to control the dumping of electronic waste on banks of river Ramganga, Moradabad.
- (c) The annual progress report of Environmental Information System (ENVIS) Centre on Control of Pollution (Water, Air and Noise) has been updated for the year 2019-20 after 2018-19.

Annexure-I

State-wise list of Contaminated Sites

S. No.	States/UTs	Status as on January, 2021
1	Andhra Pradesh	0
2	Assam	2
3	Chhattisgarh	2
4	Delhi (NCR)	11
5	Goa	1
6	Gujarat	8
7	Haryana	4
8	Himachal Pradesh	1
9	Jharkhand	2
10	Karnataka	6
11	Kerala	4
12	Madhya Pradesh	6
13	Maharashtra	3
14	Odisha	23
15	Punjab	6
16	Rajasthan	2
17	Tamil Nadu	6
18	Telangana	2
19	Uttar Pradesh	21
20	Uttarakhand	1
21	West Bengal	1
Total		112